

Daily Board Date:-02.11.2020

HHJ.SHRI.S.R.SALUNKHE

SR. NO	SUIT NO.	Parties Name	Advocate Name	Next Date
SETTLEMENT				
1	1499/72	LAXMIBAI M KHANNA AND ORS Vs THE STATE OF MAHARASHTRA AND ANR	VIRSEN L PANJUANI GOVERNMENT PLEADER	
ARGUMENTS				
1	623/12	SHRINIWAS BABU MANE Vs MHADA	SHRI ASIT SINGH	
2	662/12	SHRI BHASKAR Y. KANADE Vs STATE AND MAHARASHTRA	SHRI R.R. AROLKAR	
3	686/15	SATYAWAN JANARDAN KOKANE Vs 1.SUBHADRABAI BABAN KOKANE	SATYAWAN JANARDAN KOKANE	
Daily Board for Posting Diary				
1	2279/18			
2				
3				
4				
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6				
7				
8				

Daily Board Date:-03.11.2020

HHJ.SHRI.S.R.SALUNKHE

SR. NO .	SUIT NO.	Parties Name	Advocate Name	Next Date
	ARGUMENTS			
1	2420/08	Shri Shankar Arjun Kumbhar Vs The Chief Officer S.R.A. Ors.	Shri Suraj S. Kudalkar	
	Daily Board for Posting Diary			
1				
2				
3				
4				
5				
6				
7				

Daily Board Date:-04.11.2020

HHJ.SHRI.S.R.SALUNKHE

SR. NO	SUIT NO.	Parties Name	Advocate Name	Next Date
Judgment				
1	Su.610/17 S.J.193/17	Kakubhai P Mehta HUF Vs 1. Trincas Agencies and Commerce Pvt Ltd	Anil Agarwal	
S.CT.H.CT. TIME BOUND				
1	875/11	OUR LADY OF VAILANKANNI AND PERPETUAL SUCCOUR Vs ST. MICHAELS CHURCH AND ORS.	P.M. BHATT	
ARGUMENTS				
1	4907/12	JAYVANT V AROLKAR Vs MBRRB AND ORS	SURAJ KUDALKAR	
2	75/14	NOORJAHA D-O MAJNU SHAIKH Vs MUMBAI METROPOLITAN REGIONAL DELOPMENT AUTHORITY	ASIT SINGH	
3	3372/19	Varashree Narayan Vs MCGM	Varashree narayan	
Daily Board for Posting Diary				
1	1621/14			
2	1137/20			
3	1138/20			
4	1139/20			
5	St.5193/20			

Daily Board Date:-05.11.2020

HHJ.SHRI.S.R.SALUNKHE

SR. NO	SUIT NO.	Parties Name	Advocate Name	Next Date
JUDGMENT				
1	630/17	Mrs. Madhavi Parshuram Kalvikatti Vs The State of Maharashtra	Avinash N. Patil	
S.CT.H.CT. TIME BOUND				
3	1404/17	1. Mr. Shashikant Tukaram Salvi Vs 1.Mr. Mohammadali Yusuf Bagdadi	Shri. L. K.Tripathi	
ARGUMENTS				
1	2692/15	Mr. Naseebullah Sukha Vs 1.Mumbai Metropolitan Region Development Authority	Ms S.P.Associates	
2	2693/15	Mr. Zahoor Inamullah Kha Vs 1. Mumbai Metropolitan Region Development Authority	Ms. S.P. Associates	
3	2694/15	Mr. Zuber Inamullah Khan Vs 1.Mumbai Metropolitan Region Development Authority	Ms. S.P.Associates	
4	2695/15	Mr. Naeem Mohammad Yusuf Vs 1.Mumbai Metropolitan Region Development Authority	Ms. S.P.Associates	
Daily Board for Posting Diary				
1	2402/16	(Disp.off)		
2	1961/11	(Disp.off)		
3	627/17	(Disp.off)		

Daily Board Date:-06.11.2020

HHJ.SHRI.S.R.SALUNKHE

SR. NO	SUIT NO.	Parties Name	Advocate Name	Next Date
ARGUMENTS				
	6309/02	SMT.SUREKHA YESHWANT MHATRE ORS Vs THE.EXECUTIVE ENGINEER	SHRI SUDARSHAN SHINGRANI	
	621/05	RAMAWATAR THAKUR Vs M.H.A.D.A. ANR.	MS. UDAIPURI CO.	
	4240/13	AKBARALI AHMEDALLI ANSARI Vs ASGARALLI AHMEDALLI ANSARI AND ORS	RAHUL B HASURKAR	
Daily Board for Posting Diary				
1	St.4094/20			
2	2386/19			
3	5231/20			

Daily Board Date:-07.11.2020

HHJ.SHRI.S.R.SALUNKHE

SR. NO .	SUIT NO.	Parties Name	Advocate Name	Next Date
ARGUMENTS				
	2789/11	N.M. ENTERPRISES AND ANR Vs MCGM AND ORS	N.V. SANGLIKAR	
	5700/06	m s choudhury and choudhary india ltd Vs state of maharashtra and 4 ors	M S INDIA LAW Rao Rane	
Daily Board for Posting Diary				
1	1164/20			
2	1165/20			
3	1167/20			
4	St.485/20	Order		